THE HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-04/2018-23(P.F.I)- | 2559/ dated. 05.08.2023

NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No-XXXIV-04/2018-23(P.F.-I)-4466, dated: 16.03.2023 (towards empanelment of vendors for supply, installation and commissioning of LAN in High Court of Orissa and Subordinate Courts), it is hereby notified that following bidders are found to be eligible for being empanelled towards execution of LAN work;

- 1. M/s. Techlink, Cuttack
- 2. M/s. E-Square System & Technologies Pvt. Ltd., Bhubaneswar
- 3. M/s. Concentric Tech Solution Pvt. Ltd. Cuttack
- 4. M/s. Axis Technologies & Services, Pvt. Ltd., Cuttack

Authorized Representative of the Firm is requested to report to the High Court of Orissa to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

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